

(b) if so, what are the main terms of the agreement;

(c) what is the cost of the scheme; and

(d) what is the proposed production capacity of the Lubricant plant?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) to (d). Do not arise.

Free Primary Education in West Bengal Municipal Areas

*715. { **Shrimati Renu Chakravarty:**
Shri Indrajit Gupta:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 128 on the 23rd November, 1961 and state:

(a) whether it is a fact that the State Government of West Bengal have taken no responsibility for introducing free primary education from Class I to Class IV in municipal areas of the State;

(b) whether it is a fact that the municipalities are unable to implement this free primary education and that a vast majority is deprived of this benefit; and

(c) since a large number of workers, the unemployed and the lower income groups live in the municipalities, what steps the Central Government proposes to take to see that the target of free primary education up to age of eleven years is fulfilled in the municipalities of West Bengal?

The Minister of Education (Dr. K. L. Shrivastava): (a) and (b). The required information has been called for from the Government of West Bengal and will be laid on the table of the House as soon as received.

(c) In the third Five Year Plan provision has been made with a view to achieving the maximum expansion of free primary education in all the States and the Government of India gives financial assistance in this re-

gard. Whether any further measures are called for in connection with the municipal areas of West Bengal can be considered only on the receipt of information from the State Government.

Calcutta Water-Main Pipe Through Barrackpore Cantonment Area

*716. { **Shrimati Renu Chakravarty:**
Shri Indrajit Gupta:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Defence Ministry has not sanctioned construction work in the Barrackpore Cantonment area regarding the laying of the new water-main pipe between Palta and Calcutta;

(b) whether, as a result, the pipe-laying programme has been seriously delayed, and drinking water supply of Calcutta City affected; and

(c) whether it is proposed to give the necessary sanction or not?

The Minister of Defence (Shri Krishna Menon): (a) Permission for the laying of the pipe line has been given.

(b) and (c). Do not arise.

राजभाषा

*717. { श्री भक्त दर्शन :
श्री प्रकाशचौर शास्त्री :
श्री विभक्ति मिश्र :
कवी कालिका सिंह :

क्या गृह-कार्य मंत्री २२ अगस्त, १९६१ के अतिरिक्त प्रश्न संख्या १९८० के उत्तर के संबंध में यह बताने की कृपा करेंगे कि राजभाषा के सम्बन्ध में राष्ट्रपति ने जो आदेश दिये थे उन में से प्रत्येक के बारे में क्या प्रगति हुई है और विभिन्न मंत्रालय ने उन पर कहां तक अग्रगण्य किया है तथा उन विभिन्न आदेशों का सच्चाई,

दृढ़ता व उत्साह के साथ पालन कराने के लिये कौन से विशेष कदम उठाये जा रहे हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातर) : एक विवरण सभा पटल पर रख दिया गया है । [वैलिये परिशिष्ट २, अनबन्ध संख्या ८३] ।

Holiday Homes for Defence Workers

*718. **Shri Ram Krishan Gupta:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 967 on the 14th August, 1961 and state the progress since made in formulating a scheme for the construction of holiday homes in hill stations for defence workers and Jawans?

The Deputy Minister of Defence (Shri Raghuramalah): The Inter Departmental Committee of officials set up by the Ministry of Home Affairs to review the existing welfare arrangements for civilian workers has not so far submitted its report. Therefore, no progress could be made in this regard in respect of Defence civilians.

2. So far as the Jawans are concerned, the matter has been examined and it has been found that the 'Holiday Homes' would not be popular with them as they prefer to proceed on leave to their home-towns to meet their kith and kin rather than spend it at "Holiday Homes".

Fleet Air Arm Base of Navy

*720. { **Shri Kodliyan:**
Shri Warior:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Defence be pleased to state:

(a) whether Government have taken any final decision in regard to the location of the Fleet Air Arm Base of the Navy; and

(b) if so, the place selected for the purpose?

The Minister of Defence (Shri Krishna Menon): (a) No decision has yet been taken in regard to the location of the "Fleet Requirement Unit" of the Navy.

(b) Does not arise.

Oil Drilling in Gujarat

*721. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether drilling and estimated extraction cost of oil in Gujarat Oil bearing areas in somewhat uneconomic;

(b) if so, to what extent and in what respect; and

(c) how do these costs compare with similar cost involved in Assam?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The economics of oil operation can only be worked out after an assessment has been made of the available Oil Reserves in this area. Such an assessment will be possible when the results of the trial production which is expected to be started early next year are available.

On the basis of the results obtained from the preliminary testing of a few wells, the prospects of substantial reserves of oil are considered to be good and therefore, there need be no apprehension as regard the operations being uneconomic.

(b) and (c). Do not arise.

Embezzlement in the office of the Senior Deputy Accountant General, Posts and Telegraphs, Nagpur

*722. **Shri Vidya Charan Shukla:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a case of fraudulent drawal of Government moneys to the extent of about Rs. 3 lakhs through bogus pension payment orders by an official of the office of the Senior Deputy Accountant Gene-